NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP No.115/Chd/HP/2018

In the matter of:

Nalka Fabrics Pvt. Ltd. …Petitioner

Versus

Registrar of Companies, Himachal Pradesh. …Respondent

Present: Mr. Anil Kumar Aggarwal, Advocate for the petitioner.
Mr. M.S. Pachouri, Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh.
Mr. Yogesh Putney, Advocate for the Income Tax Department.

As per office report, the petitioner has filed affidavit of compliance alongwith the documents vide diary No.3208 dated 29.08.2018. The same be taken on record. Arguments heard. Reserved.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

September 06, 2018
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